

Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No. 11/2005 in O.A. No. 293/1996

This, the 17th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

1. Khuchan Ram aged about 56 years son of Ram Das the applicant no.3 to the above noted O.A. No. 293/1996 presently working as Mate Under Senior Section Engineer (Permanent way) I, Munawar Bagh, Lucknow and r/o
2. Raja Ram aged about years son of Mani Ram the applicant no. 6, to the above noted O.A. No. 293/96 presently working as Mate under Senior Section Engineer, (Permanent Way)I Munawar Bagh, Lucknow and r/o

Applicants

By Advocate: None

Versus

1. Sri Amitabh Lal, Divisional Railway Manager, Northern Railway, Divisional Office, Hazratganj, Lucknow.
2. Sri Mohit Lila Divisional Engineer, Northern Railway, Divisional Office, Hazratganj, Lucknow.
3. Sri A.K. Yadava s/o not known Asst. Engineer I, Northern Railway, Alambagh, Lucknow
4. Sri B.K. Mishra, Sr. Section Engineer, (Permanent Way)I Northern Railway, Munawar Bagh, Lucknow.

Respondents.

By Advocate: None

ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

This is the contempt matter of 2005 and in spite of conditional order, none is present on behalf of the applicant to argue the matter which shows that applicant is not interested in prosecuting the case. Hence CCP is dismissed for non prosecution. Notices are discharged.


(Dr. A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

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O.A.No. 293/96

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)

App: *✓✓✓*
Res: *✓✓✓*

As per order dictated separately, O.A. is disposed of.

AKM
MEMBER (A)

en
MEMBER (J)

HLS/-

~~copy to Member
dated 17-9-86
Delhi
19-9-86~~